## F.No. 01(03)/Roster/CESTAT/2025

## Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.06.2025

## ORDER NO. 116 of 2025 (REVISED)

Hon'ble President is pleased to partially modify the roster order no. 107 of 2025 for

**CESTAT, Chandigarh** from **23.06.2025** to **27.06.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From	Mr. Ashok Jindal, Hon'ble Member (Judicial) and	Customs, Excise and Service Tax
23.06.2025	Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Division Bench matters
to	Mr. Ashok Jindal, Hon'ble Member (Judicial)	ROM matters
27.06.2025		
		E/ROM/60791 in E/472/2010-SM &
		E/ROM/60663/2019 in E/60314/2018-
		SM
		E/ROM/60126-60130/2020 in
		E/60916-60920/2019 - SM
		E/ROM/60337/2021 in E/60376/2020-
		SM
		ST/ROM/60244/2021/in
		ST/61090/2019-SM

## Note:

- 1. Mr. S. S. Garg, Hon'ble Member (Judicial) will hear Single Member cases during the above period.
- 2. The ROM applications will be heard after the hearing of DB cases.
- 3. In the event of leave of Mr. Ashok Jindal, Hon'ble Member (Judicial), Mr. S. S. Garg, Hon'ble Member (Judicial) will sit in the Division Bench.
- 4. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website <a href="www.cestat.gov.in">www.cestat.gov.in</a> in the link "Daily orders" /"court proceedings".

(Mukesh Gupta)

Deputy Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh /Bar Association, Chandigarh /O/o Commissioner (AR), Chandigarh/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar